

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 May 2019* List of Creditors as on : December 04, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure 1

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of Baroda, erstwhile Vijaya bank)	Updated claim form submitted On 17 Oct'22	5,22,47,30,170	2,08,02,41,028	Assignment of loan from original lender Bank of Baroda (erstwhile Vijaya Bank)	2,08,02,41,028	2,08,02,41,028	No	17.71%	-	-	3,14,44,89,142	-	- In addition to the security interest, loans are also secured by the personal guarantee extended by Mr. Ajit B Kerkar and corporate guarantee by Tulip Star Hotels Limited and Tulip Hotels Private Limited
2	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of India)	Updated claim form submitted On 17 Oct'22	3,86,11,57,907	1,54,74,22,006	Assignment of loan from original lender Bank of India	1,54,74,22,006	1,54,74,22,006	No	13.17%	-	-	2,31,37,35,901	-	- Pursuant to the order of Hon'ble NCLAT dated November 21, 2023, the Resolution Professional has undertaken reverification of the claim of Asset Reconstruction Company (India) Ltd., a financial creditor, in the manner directed by the Hon'ble NCLAT thereunder, and the admitted amount stands revised accordingly.
3	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Union Bank of India)	Updated claim form submitted On 17 Oct'22	3,38,20,68,048	1,33,94,45,404	Assignment of loan from original lender Union Bank of India	1,33,94,45,404	1,33,94,45,404	No	11.40%	-	-	2,04,26,22,644	-	
4	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Punjab National Bank)	Updated claim form submitted On 17 Oct'22	3,17,32,52,264	1,25,03,10,217	Assignment of loan from original lender Punjab National Bank	1,25,03,10,217	1,25,03,10,217	No	10.64%	-	-	1,92,29,42,047	-	
5	Pegasus Asset Reconstruction Private Limited – (assignment from Canara Bank)	Updated claim form submitted On 17 Oct'22	3,31,35,38,158	3,31,35,33,423	Assignment of loan from original lender Canara Bank	3,31,35,33,423	3,31,35,33,423	No	28.21%	-	-	4,735	-	- In addition to the security interest, loans are also secured by the personal guarantee extended by Mr. Ajit B Kerkar and corporate guarantee by Tulip Star Hotels Limited and Tulip Hotels Private Limited
6	Pegasus Asset Reconstruction Private Limited – (assignment from Indian Bank)	Updated claim form submitted On 17 Oct'22	1,90,46,86,525	1,90,46,81,842	Assignment of loan from original lender Indian Bank	1,90,46,81,842	1,90,46,81,842	No	16.21%	-	-	4,683	-	- The amount of claim is subject to application filed by RP pending with Hon'ble NCLT in relation to the amount claimed and verified.
Total			20,85,94,33,071	11,43,56,33,920		11,43,56,33,920	11,43,56,33,920		97.34%	-	-	9,42,37,99,151	-	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22